

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION NO. 4407  
TO BE ANSWERED ON 8<sup>th</sup> January, 2019

**Fixation of Price of Medicines**

†4407. SHRI BHARAT SINGH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is considering to fix the prices of costly medicines with a view to providing affordable medicines to patients;
- (b) if so, the details of such medicines, the prices of which are proposed to be fixed; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;  
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS  
(SHRI MANSUKH L. MANDAVIYA)**

(a) to (c): National Pharmaceutical Pricing Authority (NPPA), as an ongoing process, fixes the ceiling prices of the formulations as and when formulations are included in the National List of Essential Medicines (NLEM). NPPA has fixed the ceiling price of 856 formulations as on 31.12.2018. As per Drugs (Prices Control) Order, 2013 (DPCO, 2013), the medicines appearing in Schedule-I of the Order cannot be sold beyond the ceiling prices fixed by the Government. As regards other medicines, the manufactures are not permitted to increase price more than 10% per annum.

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